

03.09.2015

The notification dated 1st September, 2015 produced by the learned Advocate General, is taken on record.

Mr. Biswanath Pradhan, Additional Secretary to Government of Odisha has been nominated for coordinating and assisting the Court, who proposes to produce the data of number of total children District wise, going to the School and out of School on Monday (7th September, 2015). Hence, list this matter on 7th September, 2015.

(D.H. WAGHELA),
CHIEF JUSTICE

(BISWANATH RATH),
JUDGE